

Division Bench

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.73/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Present: Hon'ble Member (J) Shri K.R.Jinan

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> August, 2017, 10.30 A.M**

Name of the Company	Surendra Kumar Joshi -Versus- Rei Agro Limited		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. DRIPTO MAJUMDAR, Adv. } Corporate debtor DMajumdar  
18/8/17

2. KIRAN SHARMA, Pr CS } RESOLUTION  
3. KANISHK KHETAN, Adv } PROFESSIONAL  
Kiran Sharma  
18/8/17

1. Anurita Pandey } operational creditor  
Anurita Pandey  
18/8/17


**ORDER**


Ld. Counsels for the RP, operational creditor and the corporate debtor are present.



Ld. Counsel for the RP submitted that he has moved an application for extension of time. RP is directed to remain present in Court in person.

List the matter on 22/08/2017 for arguments along with the IA.

  
(Jinan K.R.)  
Member (J)

  
(Vijai Pratap Singh)  
Member (J)